

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 21-06-2021

Morning Session	Afternoon Session
Evidence/Arguments	Evidence/Arguments
1.CC.445/2011	1.PCR.199/2021
2.Cmis.92/2016	2.PCR.200/2021
3.CC.7860/2017	3.PCR.201/2021
4.CC.695/2018	4.PCR.203/2021
5.CC.931/2018	5.PCR.244/2021
6.CC.3274/2018	6.CC.2948/2020
7.CC.6166/2018	7.CC.3939/2020
8.CC.89/2019	8.CC.4091/2020
9.CC.5732/2019	9.CC.4409/2020
10.CC.6695/2017	10.CC.7870/2020
11.CC.2747/2019	11.CC.407/2021
12.CC.3230/2018	12.CC.2394/2021
13.CC.8033/2018	13.CC.8674/2021
14.CC.10548/2019	14.CC.6721/2016
15.CC.6102/2021	15.CC.138/2017

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 21-06-2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.6894/2016	1.CC.7857/2016
2.CC.320/2017	2.CC.8865/2017
3.CC.473/2017	3.CC.9462/2017
4.CC.3450/2017	4.CC.1438/2018
5.CC.7904/2017	5.CC.2846/2018
6.CC.10121/2017	6.CC.3137/2018
7.CC.10320/2018	7.C.misc.424/2018
8.CC.3153/2019	8.CC.8332/2018
9.CC.5981/2019	9.CC.9021/2018
10.CC.9964/2019	10.CC.9232/2018
11.PCR.255/2020	11.CC.9233/2018
12.PCR.312/2020	12. CC.9802/2018
13.PCR.350/2020	13.CC.11905/2018
14.CC.5081/2010	14.C.misc.36/2019
15.CC.5782/2015	15.C.misc.38/2019

Note:All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 21/06/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No. 12399/2019	1. CC No. 7112/2017
2. PCR No. 386/2019	2. CC No. 8590/2017
3. CC No. 2987/2018	3. CC No. 2415/2019
4. CC No. 6122/2016	4. CC No. 10301/2019
5. CC No. 8259/2016	5. CC No. 11494/2019
6. CC No. 141/2017	6. CC No. 11587/2019
7. CC No. 8507/2017	7. CC No. 4182/2020
8. CC No. 1371/2018	8. CC No. 13884/2019
9. C.misc No. 828/2019	9. CC No. 1668/2019
10. CC No. 6439/2018	10. CC No. 11994/2019
11. CC No. 8204/2018	11. PCR No. 100/2019
12. CC No. 10408/2018	12. PCR No. 23/2021
13. CC No. 3118/2020	13. PCR No. 64/2021
14. CC No. 2008/2014	14. CC No. 2448/2017
15. CC No. 6945/2016	15. CC No. 4280/2017

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

